

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 25
TO BE ANSWERED ON THE 20th July 2026
ADVANCED AND UNMANNED AIR MOBILITY

25. SHRI KARTIKEYA SHARMA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to position India among the global leaders in advanced air mobility by enabling electric vertical take-off and landing (eVTOL) air taxis, including a phased pathway towards autonomous, pilot-optional flight, for short-distance urban and regional travel;
- (b) the milestones achieved in framing the enabling regulatory architecture - vertiport standards, type certification and a national urban air mobility policy - and the timeline for the first commercial corridors; and
- (c) whether any companies or startups have applied for license for development and operation of such services, if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): The Ministry of Civil Aviation has issued the UAS Traffic Management (UTM) Policy Framework on 24 October 2021, which establishes the foundation for the safe integration of Unmanned Aircraft Systems (UAS) into civil airspace. The Policy Framework also provides a key enabling framework for the future implementation of Advanced Air Mobility (AAM) operations, including electric Vertical Take-Off and Landing (eVTOL) aircraft.

(b): The Directorate General of Civil Aviation (DGCA) has published the regulatory and guidance framework for Advanced Air Mobility (AAM) covering Type Certification, Vertiports, Crew Licensing Requirements, Air Operator Permit (AOP) and Continuing Airworthiness Requirements.

(The above guidance material is available on the DGCA website under the "Drone & AAM" tab on the homepage.)

(c): The following companies have applied to the DGCA in connection with the development of eVTOL aircraft and related infrastructure:

- (i) M/s Ubifly Technologies Pvt. Ltd. and M/s Nalwa Aero Pvt. Ltd. have applied to the DGCA for the development of electric Vertical Take-Off and Landing (eVTOL) aircraft.
- (ii) M/s Sarla Aviation Pvt. Ltd. has applied to the DGCA for obtaining Design Organisation Approval for the development of electric Vertical Take-Off and Landing (eVTOL) aircraft.
- (iii) M/s Ideal Riverview Projects Private Limited, Kolkata, West Bengal, has applied to the DGCA for the development of elevated vertiports on top of residential towers in the Shalimar area of Kolkata.
